

R.O.C.No. 7482-A/2021/B2



CIVIL JUDGE  
TRANSFER & POSTING

NOTIFICATION No. 32 / 2021

The Government in G.O.Ms.No.68, Home(Cts.III) Department, dated 19.01.2017, had issued orders for the conversion of the existing District Munsif Court at Pallipattu, as **District Munsif-cum-Judicial Magistrate Court at Pallipattu.**

Tmt. V. Devapriya, District Munsif, Pallipattu, is transferred and posted as District Munsif-cum-Judicial Magistrate, Pallipattu, in the aforesaid newly converted Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED : 22.02.2021.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**

*(Signature)*